NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/17A/2017

NAME OF THE PETITIONER(S)

: S. MURUGANANDHAM

NAME OF THE RESPONDENT(S)

: CHICKO FOODS PRIVATE LIMITED

UNDER SECTION

: 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. GUNASEKARAN. "Advocate for APPLICENT. Zumm.

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner stated that the senior counsel could not attend before the Adjudicating Authority today due to personal inconvenience and prayed time for making submissions in the CP and CA 128/2017. Time extended at request. Put up on 22.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc